

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
(IB)-610(PB)/2020

IN THE MATTER OF:

Zoom Communications Ltd

...

Applicant/Petitioner

Vs

Global Emerging Markers India Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 19.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent : Mr. Nikhil. Y.Chawla, Mr. Aditya Bharech, Advocates

ORDER

List on 10.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT SARANGI)
MEMBER (TECHNICAL)

19.01.2021
Deepak Kumar